

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1716
ANSWERED ON:23.08.2007
ROAD OVER BRIDGES
Karunakaran Shri P.

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of Rail Over Bridges (ROBs) sanctioned for Kerala during the last three years;
- (b) the number of ROBs ready for operation; and
- (c) the details of ROBs pending for completion and the reasons for delay?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU)

(a): 15

(b): 10

(c): Out of Total 65 works of ROBs sanctioned in Kerala, 10 ROBs have already been commissioned. Work on another 10 is in progress. Work on remaining 45 ROBs is held up either for want of land acquisition or sanction of estimate from the State Govt. However, General Arrangement drawing for 31 locations have already been issued by Railway duly sanctioned by State Govt. also. Status of 10 ROBs in progress, is as under:

1. ROB at LC No 272 (Padankad) to be taken up by National Highways. Railway portion taken up & is in progress.

2. Work on 4 ROBs at LC No 49(Sulthanpet), No 54 (Korattiangadi), No 206 (Nandi Bazar), No 232 (Muzhipilangadi) are being done by Road & Bridges Development Corporation of Kerala (RBDCK) who has been advised to complete these works by 31/3/08. Approaches portions on ROBs in lieu of remaining 5 at LC No 13 (Athani) No.50 (Victoriya Collage), No. 73 (Pullepadi), No 159 (Kudukkan Kannu) & No 276 (Bekal) have been completed. Railway portions of works have also been expedited at these places & will be completed by 31/3/08.